

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 205
IB-221/ND/2023
IA-143/2024

IN THE MATTER OF:

Bank of Maharashtra (through RP)

... Applicant/Petitioner

Versus

Mr. Navinder Singh Soin

... Respondent

Under Section: 95(1) of IBC, 2016

Order delivered on 01.05.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : None

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-143/2024: There is no appearance on behalf of either of the parties. In the interest of justice, the hearing is deferred to 20.05.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)